- 220. श्रीमती सत्या बहिन: पर्यावरण भीर वन मंत्री यह बताने की क्रपा करेंगे कि:
- (क) केन्द्र सरकार द्वारा राजस्थान में गत तीन वर्षों के दौरान सामाजिक बानिकी कार्यक्रम पर कितनी धनराशि बर्ष की गई और उसमें से कितनी धन-राशि सवाई माधोपुर जिले में खर्च की मर्छ:
- (ख) क्या सरकार को इस बात की जानकारी है कि सामाजिक वानिकी के नाम पर राजस्थान में फर्जी मस्टर रोलों के माध्यम से करोड़ों रुपये भगतान किया जा रहा है;
- (ग) क्या राजस्थान में ग्रौर विशेष-कर सर्वाई माधापुर जिले में सामाजिक बानिकी पर किए गए खर्च के श्राकलन के संबंध में कोई लेखा परीक्षा एवं फील्ड सर्वेक्षण किया गया है: ग्रीर
- (घ) यदि हां, तो उसका

पर्यावरण ग्रीर वन मंत्रालय के राज्य मंत्री (श्री कमल नाथ): (क) से (घ) कुचना एकता की जा रही है ग्रौर के सभा-पटल पर प्रस्तुत कर दी जाएगी।

Permission for private practice for Homoeopathic Doctors

- 221. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH AND FA-MILY WELFARE be pleased to state:
- (a) whether private practice is allowed to homocopathic doctors employed in the Central Council for Research in Homeopathy, Central Council of Homopathy and Nehru Homeopathic Medical College under the Delhi Administration;
 - (b) if not, what are the reasons therefor;
- (c) whether it has been brought to the notice of Government that some of the

doctors employed in the aforesaid organisations are engaged in private practice; and

to Questions

(d) if so, what are the details thereof and the action taken or proposed to taken against them by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI): (a) No, Sir.

- (b) It is the general policy of the Central Government not to allow private practice by Government doctors.
 - (c) Yes, Sir.
- (d) A complaint was received the Rashtriya Mukti Morcha, inter-alia, that the Registrar-cum-Secretary of the Central Council of Homoeopathy was engaged in private practice. It has been as certained from the Council that the allegation was untrue. As regards Central Council for Research in Homoeopathy, a pseudonymous complaint was received in which allegation was made that certain officers of the above Council were engaged in private practice. As the complaint was found to be vague no further action was considered necessary in the matter. As fas as Nehru Homoeopathic Medical College (NHMC) is concerned an enquiry was conducted by the Delhi Administration on the alleged indulgence in private practice by the Principal, NHMC. Action on the enquiry report will be taken by the Administration as per rules.

Short term loans from IMF

222. SHRI MURLIDHAR CHAND-RAKANT BHANDARE. SHRI MAHENDRA PRASAD: SHRI RANJIT SINGH: SARDAR JAGJIT SINGH AURORA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have sought short-term loans from IMF before regular structural loan from IMF matures: